

We are left completely behind. If you take into account steel production, both countries began their career with the same quantity but now China has leapt forward with a four times lead over us. So is the story in petroleum production. Even in defence matters, their atomic arsenal is now becoming bigger day by day; in the field of missiles, they are forging ahead.

So we are facing an extremely difficult situation indeed.

The ruling party goes to the polls after having accepted the targets of the Plan. They form a part of their manifesto also. So the party has also got a mandate from the people for fulfilment of the plan targets. If they do not fulfil them, they have lost all justification for remaining in power.

My thesis has been that the ruling party, having accepted the Plan, must convert itself into a Plan army and the Cabinet must convert itself into a Plan Command. If that does not happen no planning can succeed in this country. That has been the catastrophe in our country, which I want should be avoided in future.

MR. CHAIRMAN: Is Shri Bade pressing his amendments?

SHRI R. V. BADE: Yes.

MR. CHAIRMAN: I shall now put Shri Bade's amendments to the Resolution to vote.

*Amendments Nos. 1 and 2 were put and negatived*

MR. CHAIRMAN: What about the main Resolution?

SHRI SHYAMNANDAN MISHRA: I am not withdrawing it. This is a very important Resolution which they must accept.

MR. CHAIRMAN: The question is:

"This House resolves that a convention be established that the Government should resign if it fails to fulfil the following basic programme:

- (i) growth in national income at 7 per cent per annum;
- (ii) growth in per capita income of those below poverty line at 7 per cent per annum;
- (iii) growth in agricultural production at 5 per cent per annum;
- (iv) growth in industrial production at 10 per cent per annum;
- (v) to contain price rise within a limit of 5 per cent per annum; and
- (vi) to generate employment opportunities at least to take care of the addition to the labour force each year".

*The motion was negatived.*

17.35 hrs.

#### RESOLUTION RE. COLLECTIVE SECURITY IN ASIA

SHRI D. K. PANDA (Bhanjanagar): Sir, I beg to move the following Resolution:

"Having noted the welcome change in the international situation and the growing urge among the Asian peoples, this House is of the opinion that India, along with other friendly nations, should take necessary initiative for creating a system of collective security in Asia on the basis of the principles of the U.N. Charter, peaceful co-existence and the Bandung Declaration, in order to—

- (i) consolidate their independence and attain economic independence;
- (ii) safeguard the peace and security in the Asian region;
- (iii) develop their struggles against the forces of imperialism and neo-colonialism; and

[Shri D. K. Panda]

- (iv) promote in full measure the mutual co-operation among the Asian nations for rapid economic development and social progress."

To this, I want to add one sentence.

MR. CHAIRMAN: Please continue your speech next time.

17.36 hrs.

STATEMENT RE. WATER SUPPLY  
POSITION IN DELHI

MR. CHAIRMAN: We are going to the next item. Mr. Mohsin has come with a statement on the water supply problem. It was raised in the morning before the Speaker. The point is, there is a Calling Attention motion also which has been sent by some hon. Members to the Speaker; that is coming up on Monday. If I allow the Minister to make the statement today, that will not come.

श्री नरेन्द्र कुमार साल्वे (बेतूल) : हम लोगों को पानी चाहिये . . . . . काल-एटेन्शन आये न आये ।

श्री नवल किशोर शंखा (दोसा) : पानी आ गया है । हम को हालात का पता लग जाये, काल-एटेन्शन इसमें क्या करेगी ।

श्री नरेन्द्र कुमार साल्वे : हमारे मंत्री जो का पानी का कोई सीक्रेट-सोर्स हो तो मैं कह नहीं सकता, लेकिन हमारे यहां तो पानी गायब हो गया है । मेरी अर्ज यह है कि वे इस तान का संकेत कर दें कि पानी जल्द से

जल्द कब आ रहा है । उस के बाद तय करेंगे कि काल-एटेन्शन चाहिये या नहीं चाहिये ।

गृह मंत्रालय में उप-मंत्री (श्री एफ० एच० मोहसिन) : पानी आ रहा है ।

श्री नरेन्द्र कुमार साल्वे : पानी आ रहा है तो फिर काल-एटेन्शन रहने दीजिए ।

सभापति महोदय : साल्वे साहब का सजेशन सब के सामने है । इस वक्त हाउस के मामले स्टेटमेंट करा देने हैं, फिर काल-एटेन्शन की जरूरत नहीं है । आप क्या चाहते हैं—काल-एटेन्शन या स्टेटमेंट ?

श्री नरेन्द्र कुमार साल्वे : सभापति जी, मेरा मुझाव यह है कि ये नदन को इस समय आश्वस्त कर दें कि पानी आ रहा है और आता रहेगा—तब फिर काल-एटेन्शन आये तो ठीक है । लेकिन अगर पानी नहीं आ रहा है—किसी बजह से भी—तो अभी ब्यान दें ।

सभापति महोदय : दोनों चीजें आप के सामने हैं । आप लोगों ने सुबह मांग की थी कि स्टेटमेंट हो । उस के बाद काल-एटेन्शन भी दे दिया गया, वह भी सोमवार को आने वाला है । लेकिन दोनों बातें नहीं हो सकतीं—स्टेटमेंट भी आये और काल-एटेन्शन भी आये । इस लिए हाउस को यह डिमांड करना है—इन के स्टेटमेंट को सुनेंगे तो काल-एटेन्शन नहीं आयेगा । अगर काल-एटेन्शन लेना चाहते हैं तो वे स्टेटमेंट नहीं देंगे ।